


WEEKLY STATEMENT FOR DISPATCH OF ORDERS				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 14.06.2021 To 09.07.2021				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
		<u>FINAL ORDER</u>		
1.	E/52838/2018	FO/51581/2021	21/06/2021	22/06/2021
2.	E/54043/2018	FO/51583/2021	24/06/2021	25/06/2021
3.	E/54044/2018	FO/51584/2021	24/06/2021	25/06/2021
4.	E/51064/2019	FO/51585/2021	24/06/2021	25/06/2021
5.	E/51100/2019	FO/51586/2021	24/06/2021	25/06/2021
6.	E/50415/2019	FO/51593/2021	30/06/2021	01/07/2021
7.	E/50414/2019	FO/51594/2021	30/06/2021	01/07/2021
8.	E/50141/2019	FO/51595/2021	30/06/2021	01/07/2021
9.	E/50913/2018	FO/51596/2021	30/06/2021	01/07/2021
10.	E/50980/2018	FO/51598/2021	28/06/2021	28/06/2021
11.	E/52063/2019	FO/51605/2021	28/06/2021	28/06/2021
12.	E/52062/2019	FO/51606/2021	28/06/2021	28/06/2021
13.	E/51016/2018	FO/51611/2021	30/06/2021	01/07/2021
14-16.	E/52692-52694/2019	FO/51638-51640/2021	07/07/2021	08/07/2021
		<u>MISC ORDER</u>		
1.	E/EH/50039/2021 IN E/52876/2018	MO/50039/2021	24/06/2021	25/06/2021
2.	E/M/50213/2021 IN E/50231/2021	MO/50040/2021	30/06/2021	06/07/2021
				 13.7.21
				Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)